

Item No.21

CCP No .92/2004 in O.A. No. 190/04

27.1.2006

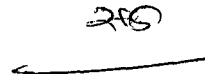
App: None

Res: Sri Praveen Kumar for Sri Anil Srivastava

Since the order dated 14.5.2004 in O.A. No.190/2004 have been complied with by the respondents by passing a speaking order on 15.12.2004, we find no contempt having been made out. Accordingly contempt proceedings are dropped and notices are discharged.



(K.B.S.Rajan)  
Member (J)



(S.P. Arya)  
Member (A)

HLS/-

OR  
copies of order  
dt 27/1/06  
prepared today  
27/02/06